

18.8.2015 ✓

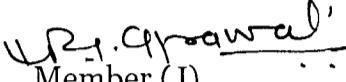
CCP No.47/2012
T.A.No. 1141/1987
(W.P.No.1872/1983)

Hon'ble Sri Navneet Kumar, Member (J)
Hon'ble Sri U.K. Bansal, Member (A)

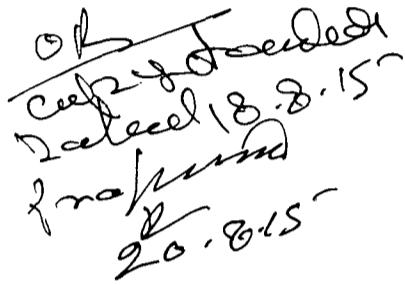
App: Sri R.K. Dwivedi
Res; Sri Rajendra Singh

Learned counsel for applicant fairly submitted at bar that order passed by the Tribunal has been fully complied with, as such nothing survive to be adjudicated in the present contempt petition. Accordingly the CCP is dismissed. Notices issued to the respondents stand discharged.


Member (A)


Member (J)

HLS/-


OB
Sri R.K. Dwivedi
Ccp 47/2012
Decided 18.8.15
R.K. Kumar
20.8.15